

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/406 Dated Shillong, the 23rd May, 2022

It is hereby notified to all concerned that cases listed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew today, the 23rd May, 2022 will be taken up at 12.00 P.M.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/406-A Dated Shillong, the 23rd May, 2022

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
9. ✓ The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded the same in the Official Website.
10. The Court Master concerned for information and necessary action.
11. Notice Board.
12. Office File.


23/05/2022

JOINT REGISTRAR (LISTING)

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23/5/22